

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 10.30 AM ON 30-08-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : Contempt No/6/2018

MA/217/IB/2018

PETITION NUMBER : CP/672/(IB)/2017

NAME OF THE PETITIONER(S) : S. RAJENDRAN

NAME OF THE RESPONDENT(S) : KARAİKAL PORT PVT LTD

UNDER SECTION : 425 of CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

M. SAVITHA DEVI

CONSEL FOR THE  
PETITIONER.

R. V. YAJURA.

**ORDER**

Counsel representing both the parties are present. Counsel for Respondent prayed for time for filing counter. At request, time is enlarged. Put up on 18.09.2018.

*-sd/-*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*-sd/-*  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)